

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 10th April, 2026

INCOME-TAX

G.S.R. 264(E).— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 228(E), dated 30th March, 2026:—

- (i) at page number 104, in Schedule CG, in Part-B, in row 9, in sub-row a(iii), for the words and letters “i. Total (ic + ii)”, the words and letters “Total (ic + ii)” shall be substituted;
- (ii) at page number 106, in Schedule CG, in Part E, the words and letters “B13a” shall be substituted “B12a”;
- (iii) at page number 113, in schedule OS, in row 10(3b), grey colour of the blank cells under column “upto 15/6” and “from 16/6 to 15/9” shall be removed.

[Notification No. 59/2026/F. No. 370142/7/2026-TPL]

PRADEEP SHARMA, Dy. Secy.